

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/418/ (IB)/2017
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM
INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) N. P. Vijay Kumar
R. Pradeep

Counsel for Petitioner



2) Vishnu Mohan

Counsel for Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the respondent has preferred an appeal on the order passed by the Division Bench in TCP 537/IB/2017. The same is pending before the NCLAT and order is awaited. To avoid conflict of passing order, both the counsel prayed time for making submissions. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

bc

K Anantha Padmanabha Swamy
Member (Judicial)